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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27 & 28/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MYLSAMY PILE FOUNDATION
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	P. VENKATA VARATHAN	COUNSEL FOR PETTOR	
	S. SANTHANAM	SENIOR TECH ASST	

ORDER

Mr.P.Venkata Varathan, Counsel for Petitioner present. Counsel for the respondent absent. The representative of Official Liquidator present and filed a copy of the Order passed by the Hon'ble High Court of Madras dated 20.12.2016 in CP No: 280/2014 wherein the Official Liquidator was appointed. The copy of the order is taken on record and perused. The Respondents in this TCP 27 and 28(IB)/2017 and the Respondent in the above said order are one and the same. In the circumstances, the Petitioner is directed to approach and make his claim and submissions before Official Liquidator. Accordingly, this Petitions stand closed. The Registry is directed to send back the file to the Registry of Hon'ble High Court of Madras forthwith.

Sdf

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sdf

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)